

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.02.2019 (TUESDAY)

Court-III
10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---------------------------------------------|--------------------------------------------------------------------------------------|------------------------|-------------------------|
| 1. | Comp. App. (AT) (Ins) No. 159 of 2019 | J.V Strips Ltd. Vs. D.P.Garg And Company Pvt Ltd & Ors. | Shashwat Anand | |
| 2. | Comp. App. (AT) (Ins) No. 160 of 2019 | Cholamandalam Investment & Finance Company Ltd. Vs. R. Venkatakrisnan | Avinash Kumar | |
| 3. | Comp. App. (AT) (Ins) No. 161 of 2019 | Muthoot Finance Ltd. Vs. Southern Investments Pvt. Ltd. | Priyanka Ghorawat | |
| 4. | Comp. App. (AT) (Ins) No. 162 of 2019 | Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd. | Ranjeet | |
| 5. | Comp. App. (AT) (Ins) No. 163 of 2019 | Rabin Dahiya Vs. Shankar Nutricon Pvt. Ltd. & Anr. | Kunal Madan | |
| 6. | Comp. App. (AT) (Ins) No. 164 of 2019 | Naveen Kumar Dixit Vs. Jaswant International Pvt. Ltd. & Anr. | Rahul Jain | |
| 7. | Comp. App. (AT) No. 39 of 2019 | Prakash Pralhad Chhabria & Anr. Vs. Deepak Kishan Chhabria & Ors. | Shiv Kumar Suri | |
| 8. | Comp. App. (AT) No. 41 of 2019 | Hind Dyes Manufacturing Company Pvt Ltd & Ors. Vs. Kanji Bhanji Shah & Anr. | Abhinav Aggarwal | |

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By Order
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Registrar